

[Shri G.K.Vasan]

(b) Review by Government on the working of the above Port Trust.

(c) Review by Government of the Annual Accounts of the above Port Trust.

[Placed in Library. *See* No. L.T. 7733/15/12]

(iii)(a) Annual Accounts of the Paradip Port Trust, Paradip, for the year 2011-12, and the Audit Report thereon.

(b) Review by Government of the Annual Accounts of the Port Trust.

[Placed in Library. *See* No. L.T. 7738/15/1212]

III. A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956:—

(a) Twelfth Annual Report and Accounts of the Ennore Port Limited (EPL), Chennai, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. *See* No. L.T. 7737/15/12]

II. A copy each (in English and Hindi) of the following papers:—

(i) Memorandum of Understanding between the Government of India (Ministry of Shipping) and the Dredging Corporation of India Limited, for the year 2012-13.

[Placed in Library. *See* No. L.T. 7736/15/12]

(ii) Memorandum of Understanding between the Government of India (Ministry of Shipping) and the Ennore Port Limited (EPL), for the year 2012-13.

[Placed in Library. *See* No. L.T. 7735/15/12]

I. Report and Accounts (2010-11) of CPCB, Delhi and related papers.

II. Report and Accounts (2010-11) of ICFRE, Dehradun and related papers.

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): Sir, I lay on the Table:—

I.(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 39 of the Water (Prevention and Control of Pollution) Act, 1974:—

- (a) Annual Report and Accounts of the Central Pollution Control Board (CPCB), Delhi, for the year 2010-11, together with the Auditor's Report on Accounts.
- (b) Review by Government on the working of the above Board.

[Placed in Library. See No. L.T. 7741/15/12]

- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

II. A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Indian Council of Forestry Research and Education (ICFRE), Dehradun, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 7739/15/12]

**I Notifications of the Ministry of Power**

**II Report and Accounts (2011-12) of IERC for the State of Goa and Union Territories and related papers**

**III Reports and Accounts (2011-12) of various limited companies and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF POWER  
(SHRI JYOTIRADITYA MADHAVRAO SCINDIA): Sir, I lay on the Table:—

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Power, under Section 179 of the Electricity Act, 2003:—

- (1) No. L-1/67/2012-CERC, dated the 21st September, 2012, publishing the Central Electricity Regulatory Commission (Standards of Performance of inter-State transmission licensees) Regulations, 2012.